

Annexure - 7

Name of the Corporate Debtor: SHAH GROUP BUILDERS & INFRAPROJECTS LIMITED; Date of commencement of CIRP: 20/06/2023; List of creditors as on: 15/07/2023

List of operational creditors (Government dues)

(Amount in Rs.)

| Sr. No. | Details of Claimant | | Details of Claim Received | | Details of Claim Admitted | | | | | | Amount of Contingent Claim | Amount of any mutual dues, that may be set-off | Amount of Claim not Admitted | Amount of Claim under Verification | Remarks, if any |
|---------|---------------------------------------|--------------------|---------------------------|-----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|---|----------------------------|--|------------------------------|------------------------------------|---|
| | Department | Government | Date of Receipt | Amount Claimed | Amount of Claim Admitted | Nature of Claim | Amount covered by Security Interest | Amount covered by Guarantee | Whether Related Party? | % of voting share in CoC, if applicable | | | | | |
| 1 | Employees Provident Fund Organization | Central Government | 12/07/2023 | 8,58,467 | - | Statutory Dues | - | - | No | - | - | - | - | 8,58,467 | Formation of COC is stayed vide order dated 14/07/2023 Hon'ble NCLAT Principal Bench, New Delhi |
| | | | | 8,58,467 | - | | - | - | | - | - | - | - | 8,58,467 | |

General Notes:-

"1. Claims from certain Operational creditors have presently not been admitted due to lack of adequate information and / or supporting documentation.

As per communication with each of the respective Operational creditors, these amounts may be admitted at a later date subject to additional information being provided by the respective financial creditors."

2. Claims that are admitted may be subjected to further substantiation / modification depending on further developments and the basis of additional evidence, information or clarifications.

3. All the aforesaid claims shall be subject to the findings of the report of the forensic/transaction auditor